

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NOS.1533-1534 OF 2005

SOMAN Appellant (s)

VERSUS

STATE OF KERALA Respondent(s)

Date: 09/11/2011 These Appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SWATANTER KUMAR  
HON'BLE MRS. JUSTICE RANJANA PRAKASH DESAI

For Appellant(s) Mr. T.V.George,Adv. (N/P)

For Respondent(s) Mr. M.T. George,Adv. (N/P)

The Court made the following  
O R D E R

No one appears.

The criminal appeals are adjourned.

[ Alka Dudeja ]  
A.R.-cum-P.S.

[ Veena Khera ]  
Court Master